

Seventeenth Loksabha

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Title: Issue regarding raising of Fiscal Responsibility and Budget Management (FRBM) limits to all the states.

SHRI MARGANI BHARAT (RAJAHMUNDRY): Hon. Chairperson, Sir, as we all know that covid-19 pandemic has devastated the whole world. It has shattered our country and especially the State of Andhra Pradesh has been shattered.

As we all know, the State of Andhra Pradesh got bifurcated. The promises, that were made, should be fulfilled. The Andhra Pradesh Reorganisation Act should be implemented. This has not yet happened.

With regard to this pandemic, the Government of India has given provisions to all the States for raising the FRBM limits from three per cent to five per cent. In the Zero Hour, one of our hon. MPs, ... *, just spoke about the same. He has been constantly criticising the Government of Andhra Pradesh. I would like to mention that the same person had made many allegations. He had also ... * and he has been making baseless and irrational allegations. Earlier also, he had ... *.

Through you, I request the hon. Finance Minister to take action ... *. About Rs. 3,500 crore of funds have been ... *. The allegations that he is making against the State Government ... (*Interruptions*)

HON. CHAIRPERSON : No, please, do not make any personal allegation. You can go directly to the hon. Minister.

... (*Interruptions*)

SHRI MARGANI BHARAT : I request to de-notify the ...
(*Interruptions*) I would request to delete it from the records.